

(c) Industrial Promotion and Investment Corporation of Orissa have been granted an industrial licence in March, 1985, to set up a mini cement plant at Sunderpur District of Orissa. In addition, they were granted a letter of intent in December, 1983 for setting up another mini cement plant in Koraput District of Orissa.

(e) During the last three years, 6 applications were received for setting up mini cement plants in the State of Orissa. Of these applications, 4 were rejected mainly for the reason that the State Government of Orissa had not assured availability of adequate raw-material for the proposed projects.

Multi-Nationals Producing Soft Drinks

4850. SHRI CHINTAMANI JENA : Will the Minister OF INDUSTRY AND COMPANY AFFAIRS be pleased to state : the number of multi-national companies running their plants for producing soft drinks in India at present ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : None, Sir.

Employees Working in Oil and Natural Gas Commission

4851. SHRIMATI JAYANTI PATNAIK : Will the Minister OF PETROLEUM be pleased to state :

(a) the number of employees in various grades working in the Oil and Natural Gas Commission ;

(b) the number of officials in various grades given appointment during the last three years (year-wise) ; and

(c) the details thereof ?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The number of employees in various grades working in the Oil and Natural Gas Commission as on 1st January, 1985 was 40,612.

(b) The relevant information is given below :

Year	Number of employees recruited in various grades :
1982	4,211
1983	5,952
1984	5,801

(c) The details are given below :

S. No.	Class of Post	No. of officials appointed during :		
		1982	1983	1984
1.	Officers	1,861	1,699	1,183
2.	Staff	2,350	4,253	4,618

Import of White Cement

4852. SHRI YASHWANT RAO GADAKH PATIL :

PROF. RAMKRISHNA MORE :

Will the Minister OF INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether cement industry has urged Government to ban import of white cement ;

(b) if so, the details thereof ; and

(c) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) One of the existing manufacturers of white cement has represented to Government to ban import of white cement.

(c) Import of white cement has not been authorised by the Ministry of Industry during 1984-85, and there is no such proposal under consideration at present.

Industries set up in Backward areas

4854. PROF. P.J. KURIEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have given top priority for setting up industries in backward areas ;

(b) if so, the number of industries set up in backward areas in different States during the last two years ; -

(c) the number of persons provided with employment in those areas ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) to (d) The number of Letters of Intent (LI), Industrial Licences (IL) and D.G.T.D. Registration issued for setting up industries in backward areas during the year 1983 and 1984 is indicated below :—

Year	L.I.	I.L.	D.G.T.D. Registrations
1983	1055	1075	1155
1984	1064	905	1106

Details of Letters of Intent, Industrial Licences and D.G.T.D. Registrations are published by the Indian Investment Centre in their "Monthly News Letter"; copies of which are available in the Parliament Library. These are at various stages of implementation. Statistics regarding employment are not maintained.

Setting up of Industries in industrially Backward areas of Gujarat

4855. SHRI AMARSINH RATHAWA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government of Gujarat have sent any proposal to establish more industries in Gujarat State, particularly in the industrially backward Districts and in Adivasi areas;

(b) if so, the details of the proposals; and

(c) the steps being taken by Government in this respect and Government's policy in regard to establishment of industries in tribal areas ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) 19 Industrial Licence applications have been received from the Gujarat State Government Undertakings during the last three years for setting up various industries in the backward areas of Gujarat. Their disposal position is as under :—

No. of applications	Disposal position
7	Letters of Intent issued
8	Rejected
4	Pending

The details of the letters of intent are published by the Indian Investment Centre in their "Monthly News Letter"; copies of which are available in the Parliament Library.

(c) The following incentives are available to entrepreneurs for setting up industries in backward areas including tribal areas of Gujarat :—

(a) Central Investment Subsidy

(b) Concessional Finance

(c) Interest subsidy to Engineer Entrepreneurs

(d) Seed/Margin Money Assistance

(e) Facilities for purchase of machinery on hire purchase basis

(f) Tax concession

(g) Consultancy for technical services

(h) Special concession for nucleus plants.